

ITEM NO.103MM

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2703/2017

KRISHNA NAND YADAV & ORS.

Appellant(s)

VERSUS

MAGADH UNIVERSITY & ORS.

Respondent(s)

(with applns. For impleadment, objection, direction, c/delay in filing objections, intervention, rectification, permission to file addl. Documents, stay, condonation of delay, exemption from filing O.T. and discharge of advocate on record for the petitioner)

WITH

C.A. No. 2704/2017

(with office report)

C.A. No. 2705/2017

(With interim relief and office report)

C.A. No. 2706-2715/2017

(With APPLN. (S) FOR directions and exemption from filing O.T. and objection petition and c/delay and impleadment and directions and Interim Relief and Office Report)

C.A. No. 2716-2756/2017

(With WITH APPLN. (S) FOR objection petition and c/delay and directions and Interim Relief and Office Report)

C.A. No. 2757/2017

with office report)

C.A. No. 2758-2759/2017

(With APPLN. (S) FOR objection petition and c/delay in filing SLP and Office Report)

C.A. No. 2760-2766/2017

(With APPLN. (S) FOR directions and exemption from filing O.T. and Office Report)

C.A. No. 2767-2769/2017
(With APPLN. (S) FOR impleadment as petitioner and directions and seeking permission to place on record additional events/documents and Office Report)

C.A. No. 2770/2017
(with office report)

C.A. No. 2771-2773/2017
(With APPLN. (S) FOR objection petition and Office Report)

C.A. No. 2774/2017
(With APPLN. (S) FOR impleadment as petitioner and directions and permission to file additional documents and Office Report)

C.A. No. 2775/2017
with office report)

C.A. No. 2776-2782/2017
with office report)

C.A. No. 2783/2017
with office report)

C.A. No. 2784/2017
(With APPLN. (S) FOR discharge of Advocate on Record and Office Report)

C.A. No. 2785/2017
with office report)

C.A. No. 2786/2017

C.A. No. 2787/2017
with office report)

C.A. No. 2788-2789/2017
with office report)

C.A. No. 2790/2017
(With APPLN. (S) FOR exemption from filing O.T. and Interim Relief and Office Report)

C.A. No. 2791/2017
(With interim relief and office report)

C.A. No. 2792/2017
with office report)

C.A. No. 2793/2017
(With interim relief and office report)

C.A. No. 2794/2017
(With APPLN. (S) FOR exemption from filing O.T. and Interim Relief
and Office Report)

Date : 19/04/2017 These appeals were called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For the appearing parties:

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Neeraj Shekhar, Adv.
Mr. Animesh Kumar, Adv.
Mr. Ashutosh Thakur, Adv.
Mr. Rana Prashant, Adv.
Mr. Nitesh Ranjan, Adv.

Mrs. Anjana Prakash, Sr. Adv.
Mr. Shishir Pinaki, Adv.
Mr. Rajiv Kumar Sinha, Adv.

Mr. S. Prem Chandra, Adv.
Mr. Debasis Misra, Adv.

Mr. Mohit Kumar Shah, Adv.

Mr. Sumit Kumar, Adv.
Mr. Neeraj Shekhar, Adv.

Mr. Prem Prakash, Adv.
Mr. Rakesh Kumar Singh, Adv.

Mr. Manish Kumar Saran, Adv.
Mr. Bijay Kr. Sinha, Adv.

Mr. Yogesh Kr. Sharma, Adv.
Mr. Rahul Kumar, Adv.

Mr. Anshuman Ashok, Adv.

Mr. Ambhoj Kumar Sinha,Adv.

Mr. C. D. Singh,Adv.

Mr. Abhishek Vikas, Adv.

Mr. Abhishek Chaudhary, Adv.

Mr. Harshvardhan Jha, Adv.

Mr. Subodh Kumar Jha, Adv.

Mr. yugandhara Pawar Jha, Adv.

Mr. Shantanu Majumdar, Adv.

Mr. Joel, Adv.

Mr. D. N. Goburdhan,Adv.

Mr. Gopal Singh,Adv.

Mr. N.K. Singh, Adv.

Mr. Chandra Prakash,Adv.

Mr. Ram Ekbal Roy, Adv.

Mr. Subodh Kumar Jha, Adv.

Ms. P. Das, Adv.

Mr. Binay Kr. Das, Adv.

Mr. Awanish Kumar,Adv.

Mr. G.L. Tyagi, Adv.

Mr. Kailash Prashad Pandey,Adv.

Mr. Abhay Kumar,Adv.

Mr. Saurabh Mishra, Adv.

Mr. Himanshu, Adv.

Mr. Ambhoj Kumar Sinha,Adv.

Mr. Amit Kumar,Adv.

Mr. Priyadarshi Gopal, Adv.

Mr. Amol Nirmalkumar Suryawanshi,Adv.

Mr. Anil Kumar,Adv.

Mr. Anil Kumar Jha, Adv.
Mr. Vijayalaxmi Jha, Adv.
Mr. Vinay Kumar, Adv.

Mr. Rahman, Adv.
Mr. Mata Prasad Singh, Adv.
Ms. Ranjana Rastogi Singh, Adv.
Mr. V.K. Vasudev, Adv.
Mr. Sprash Kant Nayak, Adv.
Mr. Anil Kumar Jha, Adv.

Mr. Anil Kumar Tandale, Adv.

Mr. Anupam Lal Das, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ashwarya Sinha, Adv.

Mr. Binay Kumar Das, Adv.
Mr. Sanjay Kuamr Lal Das, Adv.
Mr. Baldev Sharan, Adv.
Mr. Piyanka Das, Adv.
Mr. A.K. Singh, Adv.

Mr. Varinder Kumar Sharma, Adv.
Ms Parul Sharma, Adv.

Mr. K. Radhakrishnan, Sr. Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Amit Bhagat, Adv.

Mr. Naveen Kumar Singh, Adv.
Mr. Chandra Bhushan Prasad, Adv.

Mr. Deepak Anand, Adv.

Mr. Devesh Kumar Tripathi, Adv.

Mr. Gautam Narayan, Adv.
Ms. Ansha Varma, Adv.
Dr. Pramila Pathak, Adv.

For State of
Jharkhand

Mr. Vijay Hansaria, Sr. Adv.
Mr. Gopal Prasad, Adv.
Mr. Avnish Pandey, Adv.

Mr. Himanshu Shekhar, Adv.
Mr. Jammesh Kumar, Adv.

Mr. Irshad Ahmad, Adv.

Mr. Vivek Singh, Adv.
Mr. Lakshmi Raman Singh, Adv.

Mr. R. Venkataramni, Sr. Adv.
Mr. R. Chandrachud, Adv.
Mr. Manish Sharma, Adv.
Mr. Manish Kumar Saran, Adv.

Mr. Mithilesh Kumar Singh, Adv.
Ms. Manju Singh, Adv.
Mr. Sidhendra Kr. Singh, Adv.
Mr. Jaigop B., Adv.
Mr. Tarun Verma, Adv.

Mr. Mohit Kumar Shah, Adv.

Mr. Rajeev Singh, Adv.
Mr. Aditya Kr. Chaudhary, Adv.

Mr. Rana Ranjit Singh, Adv.

Mr. Rajeev Sharma, Adv.
Mr. Rupesh Kumar, Adv.
Ms. Neelam Sharma, Adv.

Mr. Santosh Mishra, Adv.

Mrs. B. Sunita Rao, Adv.

Mr. Shekhar Kumar, Adv.

Mr. S.K. Mishra, Adv.
Mr. S. K. Verma, Adv.

Mr. Nagendra Rai, Sr. Adv.
Mr. Sumit Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Ms. Kumari Supriya, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Ram Kumar Tripathi, Adv.

Mr. Jayesh Gaurav, Adv.
Mr. Diksha Ojha, Adv.
Mr. T. Mahipal, Adv.

Mr. Varinder Kumar Sharma, Adv.
Mr. Yugal Kishor Prasad, Adv.
Mr. R.R. Rajesh, Adv.

Mr. Vipin Kumar Jai, Adv.

Md. Akansha Chugh, Adv.
Mr. Vishnu Sharma, Adv.
Mr. Manish Jain, Adv.

Ms. Divya Roy, Adv.

Ms. Manjula Gupta, Adv.
Mr. P.S. Jha, Adv.

Mr. Harshul Singh, Adv.
Mr. M.K. Choudhary, Adv.
Mr. Ashutosh Kumar, Adv.
Ms. Namita Choudhary, Adv.

Mr. Saket Singh, Adv.
Ms. Sangeeta Singh, Adv.
Ms. Niranjana Singh, Adv.

Dr. Prabhat Kumar, Adv.
Mr. Ajay A., Adv.
Mr. R. Kumar Shrivastava, Adv.
Ms. Poonam Kumari, Adv.
Mr. Rajesh Singh Chauhan, Adv.

Mr. Ranjit Kumar Sharma, Adv.

Mr. Shishir Pinaki, Adv.

Mr. Somanatha Padhan, Adv.

Mr. Abhinav Mukerji, Adv.

Mr. Sudhanshu Choudhary, Adv.
Mr. Aniruddha P. Mayee, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. Birendra Kumar Srivastava, Adv.

Mr. D. N. Goburdhan, Adv.

Mr. Arup Prasad Singh, Adv.

Mr. Rakesh Kr. Khanna, Sr. Adv.

Mr. Rajesh Prasad Singh, Adv.

Dr. Rashmi Khanna, Adv.

Ms. Mahima Rath, Adv.

Mr. Sunil Kumar, Adv.

Mr. H.S. Sachdeva, Adv.

Mr. Rajiv Singh, Adv.

Mr. Ajay Kumar Talesara, Adv.

Mr. Atul Jha, Adv.

Mr. Sandeep Jha, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

Mr. M. P. Jha, Adv.

Mr. Kundan Kumar Mishra, Adv.

Mr. Devendra Kr. Singh, Adv.

Mr. Prem Sunder Jha, Adv.

UPON mentioning the counsel the Court made the following
O R D E R

It is stated by learned senior counsel appearing on behalf of State of Bihar and Jharkhand that they are actively considering to extend the benefit to additional incumbents also. They have prayed for some time. We expect that both the States rise to the occasion and do the needful.

List on 2nd May, 2017.

(NEELAM GULATI)
COURT MASTER

(TAPAN KR. CHAKRABORTY)
COURT MASTER